

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

41. C.P. (IB) -1161(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2024**

**NAME OF THE PARTIES:- The Bank of Maharashtra Limited**  
**V/s**  
**Alka Rajesh Mimani**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

None present from either side. List this matter on **27.02.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**